Form of supply of information to the applicant [Rule 4 (iv)]

No.HC.XXXV-1/2017/ 13<sup>1</sup>/ RTI Dated 17<sup>1</sup>/<sub>n</sub>July, 2017

From:

Smt. Aparna Ajitsaria

Registrar (Judl) & PIO Gauhati High Court

To:

Sri. Waris Alam Ansari,

Ward No-10, North Lakhimpur

Sub:

RTI application dated 19-06-2017

Sir,

With reference to your RTI application dated 19-06-2017 received in this office on 22-06-2017 (Regd. ID No. 111/17), the information is provided hereinbelow:

# Reply to Query No. I:

<u>Part I</u>: Petition was placed and duly considered and seen by the competent authority.

<u>Part II</u>: No action on Administrative side having directed to be taken, there is no report be furnished.

Yours faithfully,

# 19.9.17

Registrar (Judi) & PIO
Gauhati High Court, Guwahati

E-mail: regj.ghc@gmail.com

John John

Form of supply of information to the applicant [Rule 4 (iv)]

> No. HC.XXXV -3/2017/ 133 / RTI 17<sup>th</sup> July, 2017 Dated-

From:

Smt. Aparna Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To:

Ms. Heema Basumatari

Vill.- Kahibari, P.O- Harisinga, Dist.- Udalguri, Assam-784510

Ref:

RTI application dated 13.06.17 (Regd. Vide ID No. 106/17)

Madam,

With reference to your RTI application dated 13.06.2017 received in this cffice on 19.06.2017 (Regd. ID No. 106/17), the information is provided here in below:

Reply to Q. No. 1: Marks of all the candidates have been uploaded in the Notification No. vide High Court website of Gauhati official HC.XXXVII-39/2016/2595/R.Cell dtd. 25<sup>th</sup> May, 2017.

Reply to Q. No. 2: Cut of Mark is 68.

Reply to Q. No. 3: Copy of the answer script of the Written Test (Objective type multiple choice) Stenographer Grade-III Examination for District Courts of Assam in respect of yourself (Roll No.1664) is enclosed herewith, as sought for.

Reply to Q. No. 4: Answer key have been uploaded in the official website of the Gauhati High Court vide Notification No. HC.XXXVII-39/2016/2220/R.Cell dtd. Gauhati 6<sup>th</sup> April, 2017 & No. HC.XXXVII-39/2016/2560/R.Cell dtd. Gauhati 6<sup>th</sup> May, 2017.

Yours faithfully,

17.7.17

Registrar (Judl.) & PIO Gauhati High Court, Guwahati

Enclo: As stated above.



Form of supply of information to the applicant [Rule 4 (iv)]

No.HC.XXXV-1/2017/ 134 / RTI Dated 17<sup>th</sup> July, 2017

From:

Smt. Aparna Ajitsaria

Registrar (Judl) & PIO Gauhati High Court

To:

Sri. Nilesh Ekka,

Senior Researcher and Functional Analyst,

Association for Democratic Reforms,

T-95A, CL House, 1st Floor,

Near Gulmohor Commercial Complex,

Gautam Nagar, New Delhi-110049

Sub:

RTI application dated 08-06-2017

Sir,

With reference to your RTI application dated 08-06-2017 received in this office on 21-06-2017 (Regd. ID No. 110/17), the information is provided hereinbelow:

Reply to Query No. 1: Information is not available in Gauhati High Court.

**Reply to Query No. II:** Record of any such application is not available in the Gauhati High Court.

**Reply to Query No. III:** Record of any such report is not available in the Gauhati High Court.

**Reply to Query No. IV:** Advisory issued by the Gauhati High Court vide Memo No. HC.VI.08/2013/300/STT dated 28-10-2014 in this regard is available in the General Notice (Archive) section at Serial No. 265 of Gauhati High Court at <a href="https://www.ghconline.gov.in">www.ghconline.gov.in</a>

Yours faithfully,

# 17.7.17

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

E-mail: regj.ghc@gmail.com

1 to let

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -2/2017/ 148 / RTI Dated 24<sup>fh</sup> July, 2017

From

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To

Sri Chayan Yadav, R/o-Vibhav Nagar, Jalesar Road,

Firozabad, Pin-283203

Ref:

Forwarding letter No. 15011/96/2016-Jus (AU) dtd 28.06.17 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of

Justice), Government of India.

Sir,

With reference to your RTI application dated 22.05.17, received in this office on 14.07.2017 (Regd. ID No. 124/17), vide forwarding letter under reference, the Public Information Officer Gauhati High Court has been requested to furnish reply in respect of query nos.1, 2,17 & 18.

**Reply to query No. 1**: No Fast Track Courts have been created under the jurisdiction of Hon'ble the Gauhati High Court in 2016-17.

**Reply to query No. 2:** Total Number of cases pending in the Gauhati High Court as on 30.6.2017

SL. No.	GAUHATI HIGH COURT	PENDENCY
1.	Principal Seat	27438
2.	Kohima Bench	305
3.	Aizawal Bench	349
4.	Itanagar Bench	1138
	TOTAL	29230

**Reply to query No. 17:** Number of cases Disposed of during 2015,2016 & 2017 are as below:

Name of the Bench		Disposal during the year 2015	Disposal during the year 2016	Disposal during 1.1.2017-30.06.2017
1.	Principal Seat at Guwahati	12643	10021	7647
2.	Kohima Bench at Kohima	343	370	292

**Reply to query No.17:** Number of cases Disposed of during 2015, 2016 & 2017 are as below:

N	No.					
1/1/	ame of the	Disposal during	Disposal during	Disposal during		
	Bench	the year 2015	the year 2016	1.1.2017-30.06.2017		
1.	Principal	12643	10021	7647		
	Seat at					
	Guwahati			·		
2.	Kohima Bench at Kohima	343	370	292		
	Aizawl Bench at Aizawl	400	373	219		
4	Itanagar Bench at Itanagar	805	837	497		
	TOTAL	14191	11601	8655		

**Reply to query No.18:** In the Hon'ble Gauhati High Court, out of 19(Nineteen) Judges including Hon'ble the Chief Justice there is 1(One) female Judge, as on today.

Yours faithfully,

# 24.7.17

Registrar (Judl) & PIO Gauhati High Court, Guwahati



Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -2/2017/ 49 / RTI Dated 25 h July, 2017

From

(9

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To

Shri P S Marwah,

RZA-336, NihalVihar, New Delhi-110041

Ref:

Forwarding letter No. 15011/96/2016-Jus (AU) -269 dtd12.07.17

of the Section Officer & CAPIO, Ministry of Law& Justice

(Department of Justice), Government of India.

Sir,

With reference to your RTI application, received in this office on 21.07.2017 (Regd. ID No. 134/17) vide forwarding letter under reference, the Public Information Officer Gauhati High Court has been requested to furnish reply in respect of query nos. 2.

Reply to query No. 2: The Information is not available with the Registry of Hon'ble Gauhati High Court.

Yours faithfully,

₩ 25·7·17

Registrar(Judl)&PIO <u>Gauhati High Court, Guwahati</u>

FORM 'E' Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV-1/2017/ المرامة / RTI Dated مرابة July, 2017

From

Smt. A. Ajitsaria

Registrar (Judl) & PIO Gauhati High Court

To

Sri Mani Ram Sharma, R/o Nakul Niwas, **Behind Roadways Depot,** Sardarshahar-331403, Dist-Churu, Rajasthan

Ref:

RTI application dated 17.06.2017

Sir,

With reference to your RTI application received by this Registry on 30.06.2017 (Regd. ID No. 122/17), the information is provided herein below:

Your letter/petition dated 14.06.2017 in question was placed before and considered by the Hon'ble Gauhati High Court.

Norms as and when formulated would be duly notified.

Yours faithfully,

# 25.7.17

Registrar (Judl) & PIO Gauhati High Court, Guwahati

0/0

#### FORM 'E'

Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV -3/2017/ 151 / RTI
Dated 25 15 July, 2017

From

Smt.A.Ajitsaria,

Registrar (Judl.) & PIO Gauhati High Court

То

Sri Ananda Ram Das, S/o Sri Gobindo Ram Das, vill+PO: Panikhaiti, Kamrup, Pin-781026.

Ref:

RTI application dated 23.6.17

Sir,

With reference to your RTI application received in this office on 27.6.2017 (Regd. ID No. 116/17), the information is furnished here in below:

Reply to query No. 1: The letter dated 02.03.2017 of Programmer, Gauhati High Court was received with due acknowledged in the office of the Special Judge, CBI, Assam, Additional Court No.1 on 02.03.2017.(Copy enclosed).

Reply to query No.2: A letter addressed to the Registrar(Administration)-cum- in-charge, Recruitment Cell, Gauhati High Court vide memo No. Spl/CBI-1/28 dated 10.01.2017 in connection with 'Evaluation of OMR answer sheets of the written examination held on 18.12.2016 for the post of Jarikarak and Peons' was received by this Registry on 10.01.2017, from the office of the Special Judge, CBI, Assam, Additional Court No.1, Chandmari, Guwahati-3

Reply to query No. 3: OMR Answer sheets received from the office of the Special Judge, CBI, Assam, Additional Court No.1, Chandmari, Guwahati-3 were not compatible with the OMR evaluation software.

Yours faithfully,

₩ 25.7·17

Registrar (Judl.) & PIO
Gauhati High Court,Guwahati



# FORM 'E' Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV-1/2017/ 158 / RTI Dated 28<sup>th</sup>July, 2017

From

Smt. A. Ajitsaria

Registrar (Judl) & PIO Gauhati High Court

To

Sri Subrata Das, Itachali, AT Road, Ngaon, Assam

Ref:

RTI application dated 27.07.2017(Regd. ID No. 147/17 dated

27.07.2017).

Sir,

With reference to your RTI application, the extract copy of the defective filing/return register is enclosed herewith.

Yours faithfully,

Enclo: 2 sheets.

# 28.7.17

Registrar (Judl) & PIO Gauhati High Court, Guwahati

1878/10°